

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 276 of 2019**

**IN THE MATTER OF:**

Aasaan Global Trade ...Appellant  
Versus  
Mr. Vasudevn, Resolution Professional & Ors. ...Respondents

**Present**

**For Appellant:** Mr. Abhijeet Sinha, Mr. Shantanu Singh,  
Mr. Muralidharun, Mr. Saikat Sarkar and  
Mr. Kamesh Vedula, Advocates.

**For Respondents:** Mr. D. Sreenivasan and Mr. K. Moorthy, Advocates  
for RP.  
Mr. K. Vasudevan, Advocate for RP.  
Mr. Vineet Ranjan, Advocate for Respondent No.3.  
Mr. Yashraj Singh Deora and Ms. Sonal Mashankar,  
Advocates for Respondent No.4  
Mr. E. Om Prakash, Senior Advocate with  
Ms. Madhusmita Bora, Advocates for Respondent  
No.7.  
Mr. Bijoy Kumar Pradhan, Advocate for Respondent  
No.12.  
Mr. Murali, Advocate.  
Mr. Srishti Kapoor, Advocate for RP.  
Mr. Siddharth Mehta, Advocate for Respondent  
Nos.6, 8 and 10.  
Mr. Rana Mukherjee, Senior Advocate with  
Mr. Ananda Selvam, Advocate for Respondent  
No.14.

**With**

**Company Appeal (AT) (Insolvency) No. 557 of 2019**

**IN THE MATTER OF:**

M. Mohamed Fahrudeen ...Appellant  
Versus  
Vasudevan RP, Tiffins Barytes Asbestos  
& paints Ltd. & Ors. ...Respondents

**Present**

**For Appellant:** Mr. B. Karunakaran and Mr. Anirudha J. Advocates.

**For Respondents:** Mr. D. Sreenivasan and Mr. K. Moorthy, Advocates  
for RP.  
Mr. K. Vasudevan, Advocate for RP.  
Mr. E. Omprakash, Senior Advocate with

**Ms. Madhusmita Bora, Advocates.  
Mr. Bijoy Kumar Pradhan, Advocate for Respondent  
No.2.**

**With  
Company Appeal (AT) (Insolvency) No. 653 of 2019**

**IN THE MATTER OF:**

Dr. Ravi Shankar Vedam ...Appellant  
Versus  
Tiffins Barytes Asbestos and Paints Ltd. & Anr. ...Respondents

**Present**

**For Appellant:**

**For Respondents: Mr. D. Sreenivasan and Mr. K. Moorthy, Advocates  
for RP.  
Mr. K. Vasudevan, Advocate for RP  
Mr. Rana Mukherjee, Senior Advocate with  
Ms. Daisy Hannah, Advocate.**

**With  
Company Appeal (AT) (Insolvency) No. 716 of 2019**

**IN THE MATTER OF:**

Aassaan Global Trade ...Appellant  
Versus  
Tiffins Barytes Asbestos and Paints Ltd.  
& Anr. ...Respondents

**Present**

**For Appellant:**

**Mr. Abhijeet Sinha, Mr. Shantanu Singh and  
Ms. Yashasvini Venkatadri, Mr. Saikat Sarkar and  
Mr. Kamesh Vedula, Advocates**

**For Respondents: Mr. D. Sreenivasan and Mr. K. Moorthy, Advocates  
for RP.  
Mr. K. Vasudevan, Advocate for RP  
Mr. Srishti Kapoor, Advocate for RP.  
Mr. Rana Mukherjee, Senior Advocate with  
Ms. Daisy Hannah, Advocates.**

**Company Appeal (AT) (Insolvency) No. 803 of 2019**

**IN THE MATTER OF:**

Ravi Shankar Vedam. ...Appellant  
Versus  
Udhyaman Investments Pvt. Ltd. & Ors. ...Respondents

**Present**

**For Appellant:** Mr. Krishnendu Datta, Mr. Ravi Raghunath, Ms. Madhushruti Neelakantan, and Ms. Aakashi Lodha and Mr. Raghav Rajeev Menon, Advocates

**For Respondents:** Mr. Yashraj Singh Deora and Ms. Sonal Mashankar, Advocates for R-13.

Mr. D. Sreenivasan and Mr. K. Moorthy, Advocates for RP.

Mr. K. Vasudevan, Advocate for RP

Mr. E. Om Prakash, Senior Advocate with Ms. Madhusmita Bora, Advocates

Mr. Rana Mukherjee, Senior Advocate with Ms. Daisy Hannah, Advocates.

Mr. Siddharth Mehta, Advocate for Respondent Nos.4-8.

**ORDER**

**22.01.2020** Dr. D. Sreenivasan, learned Counsel for 'Resolution Professional' is directed to produce photocopy of the Form-H and two Valuation Reports submitted by Valuers as per Regulation 35 of The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 within four days.

Post these Appeal(s) 'for admission (after notice)' on **30<sup>th</sup> January, 2020 at 03:00 PM.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Shreesha Merla]  
Member (Technical)

Ash/RR